

PATNA HIGH COURT, PATNA

NOTIFICATION

H
Dated : 10 May, 2017

No. 200 A: On being relieved of their present assignments, the services of Sri Nitin Kaushik, Sub Judge, Teghra, Begusarai and Sri Ramji Singh Yadav, Sub Judge I-cum-A.C.J.M., Sherghati, Gaya are placed at the disposal of the State Government in the Department of General Administration, Govt. of Bihar, Patna for their appointment as Presiding Officer, Labour Court, Dalmiyanagar and Muzaffarpur (Incharge of Labour Court, Motihari and Chapra also) respectively, on deputation basis, for a maximum period of three years.

By order of the High Court,

Sd/- P.C. Jaiswal

Registrar General

Memo No. 32343-32344 / Dated, Patna the 10th May, 2017.
P.F. XXIII-11-2008

Copy forwarded to the District & Sessions Judges, Begusarai and Gaya for information with a direction to Sri Kaushik and Sri Yadav to make over charges of their respective offices at Teghra and Sherghati, immediately on receipt of the notification of the State Government in the Department of General Administration, Government of Bihar, Patna as also the notification of Labour Resources Department, Government of Bihar, Patna, appointing them as Presiding Officer, Labour Courts at Dalmiyanagar and Muzaffarpur (Incharge of Labour Court, Motihari and Chapra also) and to join their new assignments soon thereafter.


By order of the High Court,

Sd/- P.C. Jaiswal

Registrar General

Memo No. 32345-359 / Dated, Patna the 10th May, 2017.

Copy forwarded to the Principal Secretary to the Government of Bihar, Department of General Administration, Patna with reference to his Department's letter no. 7/Stha-01-04-06/2008 Sa.Pra. 5344 dated 03.05.2017 / Principal Secretary, Labour Resources Department, Government of Bihar, Patna / Secretary to the Government of Bihar, Law Department, Patna / The Accountant General, Bihar, G.E. 7, Birchand Patel Marg, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Establishment), Patna High Court, Patna / I/C Registrar I.T.-cum-C.P.C., Patna High Court, Patna / Director, Bihar Judicial Academy, Gaighat, Gulzarbagh, Patna / Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna / J.R.-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / S.O. I/C J.O.S.R.R., Patna High Court, Patna / I/C Statistical Section, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna for information.


10/5/17
Registrar General